

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6240/2021

DARSHAN DEVI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH DEPARTMENT OF
URBAN DEVELOPMENT SECRETARY & ORS.

Respondent(s)

(IA No.53224/2018 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 6241/2021 (III-A)

Date : 23-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Shantanu Krishna, AOR

Mr. Ajay Kumar Srivastava, AOR
Mr. Dharendra Kumar, Adv.
Ms. Jyoti Tiwary, Adv.
Mr. Ashish Singh, Adv.

For Respondent(s) Mr. Vinay Garg, AOR

Mr. K. Parameshwar, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Krishna Prakash Dubey, Adv.
Mr. Yash Pal Dhingra, AOR

Dr. Sumant Bharadwaj, Adv.
Mr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. Tanay Hari Har Lal, Adv.
Mr. D.m.sharma, Adv.
Ms. Surbhi Sharma, Adv.
Ms. Riya Parihar, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. Vikrant Singh Bais, AOR

UPON hearing the counsel the Court made the following
O R D E R

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1. List on 13.11.2024.

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2. Learned counsel for the appellant states that the sole appellant - Baldeo has passed away. He seeks and is granted two weeks' time to bring on record the LRs of deceased appellant.

3. As prayed, post the matter for hearing on 13.11.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR